

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI

ORDER

The following transfer and posting orders are hereby made in official exigency with immediate effect:

S.No	Name & EC	From	To
1.	Sh. Sanjay S/o Sh. Jaman Lal EC:49838845	Judl. Asstt., ACR Cell (HQs), THC, Delhi. <i>(Temporarily deputed as Ahlmad in the court of Sh. Sahil Khurmi, MM (NI Act)-02, NDD, presently housed at RACC, New Delhi.)</i>	Ahlmad in the court of Sh. Vikas Madaan, MM (NI Act), North-West, Rohini Courts, Delhi.
2.	Sh. Pankaj Dahiya S/o Sh. Karambir Singh EC: 83953881	JJA/Asstt. Ahlmad in the court of Sh.Navdeep Gupta, MM-06 (North-West), Rohini Courts, Delhi.	Ahlmad in the court of Sh. Sahil Khurmi, MM (NI Act)- 02, NDD, presently housed at RACC, New Delhi. <i>(Temporarily deputed till joining of regular Ahlmad after completion of work of DBA Elections-2022)</i>
3.	Sh. Paramjit Singh Narwal S/o Sh. Inder Singh Narwal EC:86689736	Ahlmad in the court of Sh. Vikas Madaan, MM (NI Act), North-West, Rohini Courts, Delhi.	JJA in Office Pool, Admn. II (HQs), THC, Delhi.
4.	Sh. Deepak Sharma S/o Sh. Yudhvir Singh EC:73812064	Judl. Asstt. in the Office Pool, Admn. II (HQs), THC, Delhi.	Asstt. Ahlmad in the court of Sh.Navdeep Gupta, MM-06 (North-West), Rohini Courts, Delhi.
5.	Ms. Shivani EC:59233528	JA/Reader in the court of Ms. Swati Gupta, ACJ-CCJ- ARC (NDD), PHC, New Delhi.	JA/Reader in the court of Sh. Gaurav Sharma, MM-6 (Central), THC, Delhi.
6.	Sh. Rajesh Khanna EC:30257072	JA/Reader in the court of Sh. Gaurav Sharma, MM-06 (Central), THC, Delhi.	JA/Reader in the court of Ms. Swati Gupta, ACJ-CCJ- ARC (NDD), PHC, New Delhi.
7.	Sh. Mukesh Dalal S/o Sh. Randhir Singh Dalal EC:52192113	Asstt. Ahlmad in the court of Ms. Vijeta Singh Rawat, ADJ-01(New Delhi), PHC, New Delhi.	Asstt. Ahlmad in the court of Sh. Ajay Garg, ADJ-01 (East), KKD, Delhi.
8.	Sh. Deepak S/o Sh. Vinod Kumar EC:37075641	Asstt. Ahlmad in the court of Sh. Ajay Garg, ADJ-01 (East), KKD, Delhi.	Asstt. Ahlmad in the court of Ms. Vijeta Singh Rawat, ADJ-01(New Delhi), PHC, New Delhi.

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S.No	Name & EC	From	To
9.	Sh. Sunil Dimri EC:76183968	Judl. Asstt. in the Office Pool, Admn. Branch (North-West), Rohini Courts, Delhi.	Reader in the Court of Sh. Virender Kumar Kharta, ASJ-01 (POCSO), North, Rohini Courts, Delhi.
10.	Sh. Sanjay Kumar S/o Sh. Ram Kishan EC:34204243	Judl. Asstt. in Admn. Branch-III (North), Rohini Courts, Delhi.	Judl. Asstt. in the Office Pool, Admn. Branch (North-West), Rohini Courts, Delhi.
11.	Ms. Sakshi Jain EC:32821022	JA in Office Pool, Admn. Branch-II (HQs), THC, Delhi	JA in Office Pool, Admn. Branch, RACC, Delhi
12.	Sh. Mervyn Robin Richard Ekka S/o Sh. Polycarp Ekka EC:19105965	Asstt. Ahlmad in the Court of Ms. Sunena Sharma, Spl. Judge (PC Act) (CBI)-1, RACC, New Delhi.	JJA in Office Pool, Admn. Branch-II (HQs), THC, Delhi
13.	Sh. Subhash Kumar S/o Sh. Tara Chand EC:70315987	Ahlmad in the court of Ms. Hemani Malhotra, Ld. District Judge (Comm)-02 (West), THC, Delhi.	Ahlmad in the court of Sh. Gurdeep Singh, Ld. District Judge (Commercial), North-West, Rohini Courts, Delhi.
14.	Sh. Rakesh Kumar S/o Sh. Rohtash Kumar EC:65861412	Ahlmad in the court of Sh. Gurdeep Singh, Ld. District Judge (Commercial), North-West, Rohini Courts, Delhi.	Ahlmad in the court of Ms. Hemani Malhotra, Ld. District Judge (Comm.)-02 (West), THC, Delhi.
15.	Ms. Pushpa W/o Sh. Vijay Kumar EC:55216652	Asstt. Ahlmad in the court of Ms. Twinkle Chawla, MM (NI Act)-02, South-East, Saket Courts, New Delhi.	Asstt. Ahlmad in the court of Ms. Surabhi Sharma Vats, ASJ (Spl. FTC), East, KKD, Delhi.
16.	Ms. Divya Mehandru D/o Sh. DP Mehandru EC:67890975	Asstt. Ahlmad in the court of Ms. Surabhi Sharma Vats, ASJ (Spl. FTC), East, KKD, Delhi.	Asstt. Ahlmad in the court of Ms. Twinkle Chawla, MM (NI Act)-02, South-East, Saket Courts, New Delhi.
17.	Ms. Aruna Chettri W/o Sh. Ek Bahadur Chettri EC:15354134	Asstt. Ahlmad in the Court of MM-1 (South-East), Saket Courts, New Delhi.	Asstt. Ahlmad in the court of Sh. Divyam Lila, CJ-01 (South-West), Dwarka Courts, Delhi.
18.	Ms. Daizy Chutani W/o Sh. Rahul Chutani EC:40232674	Asstt. Ahlmad in the court of Sh. Divyam Lila, CJ-01 (South-West), Dwarka Courts, Delhi.	Asstt. Ahlmad in the Court of MM-1 (South-East), Saket Courts, New Delhi.

Note:(a) **Sh. Pankaj Dahiya, S/o Sh. Karambir Singh, JJA (EC: 83953881)** is directed to report in Office Pool, Admn. Branch-II (HQs), THC, Delhi immediately on joining of incumbent Ahlmad (*Sh. Sachin Chandna, who has been presently attached with the DBA Election Committee-2022*).

(b) Non-compliance of the order or proceeding on leave immediately will be deemed as deliberate insubordination, and disciplinary proceedings shall be initiated against the delinquent/s, as per rules.


 06.6.22

(Girish Kathpalia)

Principal District & Sessions Judge (HQs)

Tis Hazari Courts, Delhi

No. 45914-46014 P&T/Admn-II/HQs/Delhi/2022

Dated, Delhi the 06 JUN 2022

Copy forwarded for information and necessary action to:

1. Ld. Principal District & Sessions Judges, Delhi/New Delhi.
2. Ld. Officers/Officer-in-charges concerned.
3. The Personal Office of the Ld. Principal D&SJ (HQs), THC, Delhi.
4. The DDOs concerned for further necessary action as per rules.
5. The Dealing Assistants, Personal File, ACR Cell, Leave & LAYERS Seat, Central, THC, Delhi for further necessary action/update as per rules.
6. The Dealing Asst., Website Committee, THC with the direction to upload the order on the 'Employees Corner' (on Website).
7. The officials concerned.

Balbir Singh
06/6/22

(Balbir Singh Shalar)
Administrative Officer (Judl.)
Admn.-II (HQs), THC, Delhi

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